

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI**

ORIGINAL APPLICATION NO. 248 OF 2024 (SZ)
[EARLIER ORIGINAL APPLICATION NO. 769 OF 2024 (PB)]

IN THE MATTER OF:

Suo Moto matter in respect of news item
appearing in The News Minute dated
12.06.2024 titled "Puducherry gas leak
3 dead, two hospitalized after inhaling
toxic gas in washroom"

...Applicant

Vs

Central Pollution Control Board (CPCB)
Through its Member Secretary,
New Delhi and Ors.

...Respondent(s)

INDEX

S. No.	Particulars	Page No.
1.	Reply along with Affidavit on Behalf of Respondent No. 1, i.e., Central Pollution Control Board	1 - 7
2.	Annexure -1: Copy of Order passed by the National Green Tribunal Principal Bench, New Delhi in OA No.769/2024 dated 08.07.2024 with News clip	8 - 12
3.	Annexure -3: Copy of the letter dated 27.09.2024 sent to Puducherry Pollution Control Committee (PPCC) requesting to submit Action Taken Report (ATR) in case of OA No.248/2024(SZ), earlier OA No.769/2024	13
4.	Annexure -2: Copy of the ATR dated 05.12.2024 submitted by Puducherry Pollution Control Committee (PPCC)	14 - 23

COUNSEL FOR RESPONDENT NO.1





(H. D. Varalaxmi)
Regional Director

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH), CHENNAI**

ORIGINAL APPLICATION NO. 248 OF 2024 (SZ)
[EARLIER ORIGINAL APPLICATION NO. 769 OF 2024 (PB)]

IN THE MATTER OF:

Suo Moto matter in respect of news item
appearing in The News Minute dated
12.06.2024 titled "Puducherry gas leak
3 dead, two hospitalized after inhaling
toxic gas in washroom"

...Applicant

Vs

Central Pollution Control Board (CPCB)
Through its Member Secretary,
New Delhi and Ors.

...Respondent(s)

REPLY ON BEHALF OF RESPONDENT NO. 1,

CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. It is submitted that, the Hon'ble NGT (PB) vide order dated 08.07.2024 in Original Application No. 769 of 2024 (PB), has impleaded Central Pollution Control Board (hereinafter referred as CPCB) as Respondent No. 1 and sought the response in the instant matter. Thereby, the reply is made in this instant Original Application (hereinafter referred as OA) in succeeding paragraphs.
2. It is submitted that, at the outset, the Answering Respondent deny all claims, contentions, allegations and averments against answering respondent CPCB in the above OA contrary




H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt. of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Arbattur Industrial Estate, Chennai - 600 058

to anything stated or submitted in this reply. Nothing in the OA may be deemed to have been accepted or admitted by the Answering Respondent for want of a specific denial, save and except any averment which has been expressly admitted hereinafter.

3. It is submitted that, CPCB is a Statutory Board constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under the Water (Prevention and Control of Pollution) Act 1974, the Air (Prevention and Control of Pollution) Act 1981, and the Environment (Protection) Act, 1986.

REPLY:

1. It is humbly submitted that, the matter is related to the death of three persons, including a girl child and two people getting hospitalized in Puducherry, *after inhaling poisonous gas that had entered their washroom from the underground sewer lines*. As per the article, *the sewer lines, connected the house with the sewage treatment plants had leaked causing the poisonous gases to enter the house*. The article states that the Public Works Department (PWD) officials and fire workers reached the spot and alerted all the residents of the 4th cross street of Pudhu Nagar to vacate the houses immediately. Furthermore, a team from the public health laboratory, department of food and drugs collected the gas sample in the region and sent it for testing to the central forensic science laboratory in Hyderabad. The news item also indicates that Rs. 30 Lakhs and Rs. 20 Lakhs as compensation have been announced to three deceased persons by the Hon'ble Chief Minister of Puducherry Union Territory.
2. It is humbly submitted that, the Hon'ble NGT (PB) vide its order dated 08.07.2024 transferred the case to Hon'ble NGT Southern Zone, Chennai. The copy of NGT order dated 08.07.2024 and News clip is attached as **Annexure 1**. The matter was subsequently re-numbered as OA No. 248 of 2024 (SZ), whereby, it was listed on 09.09.2024.



H.D. Varalaxmi
H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt. of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Arbattur Industrial Estate, Chennai - 600 058

3. It is humbly submitted that, CPCB has pursued the said matter with Puducherry Pollution Control Committee (hereinafter referred as PPCC) vide email and letter dated 27.09.2024 with a request to submit Action Taken Report (ATR) in the said matter. Copy of the letter addressed to PPCC is annexed as **Annexure -2**. The Action Taken Report submitted by PPCC vide Letter No. 10/PPCC/ATR/GL/MS/2024/1060 dated 05.12.2024 is attached as **Annexure -3**.
4. It is humbly submitted that, as per the Action Taken Report (ATR) received from PPCC (**Annexure -3**) in case of gas leak at Puducherry, the following are the observations and action taken by PPCC:
 - i. PPCC officials carried out site inspection upon receiving the information about the fatal incident occurred at Pudhu Nagar, Rediyyarpalayam, on the morning of 11.06.2024.
 - ii. PPCC submitted that the fatal incident has occurred due to *poisonous gas (Hydrogen Sulfide) enumerated from the underground sewer system entered into the toilets*. It is also reported that the poisonous gas(H₂S) generally forms during blockage in underground sewer system, since the household's toilet outlets are connected directly to the underground sewer system without 'U' bend caused to fatal incident.
 - iii. PPCC has measured the concentration of H₂S gas at various locations using a portable gas detector and the values were recorded as 0.2 PPM in the affected persons' houses. Whereas in the manhole of the underground sewer system it was reported as 70 PPM and at the Sewage Treatment Plant it was noted to be above 100 PPM.
 - iv. PPCC, through NABL accredited Laboratory, has conducted monitoring of H₂S gas from 14.06.2024 to 19.06.2024 in the affected areas of Pudhu Nagar. As per the



H.D. Varalaxmi
H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt. of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Arbattur Industrial Estate, Chennai - 600 058

analysis reports, the concentration of H₂S gas during 14.06.2024 to 19.06.2024 is given in the following Table;

S. No.	Date of sampling	Concentration range of H ₂ S gas (PPM)
1.	14.06.2024	0 - 60
2.	15.06.2024	0 - 49
3.	16.06.2024	0 - 112
4.	17.06.2024	0 - 25
5.	18.06.2024	0 - 55
6.	19.06.2024	0 - 84

- v. PPCC submitted the monitoring reports of H₂S to the District Collector, the Secretary (works) and the Chief Engineer, PWD. Based on the report, emergency measures like opening of manholes and vent on the sewer line were provided to avoid reoccurrence of incident.
- vi. Subsequently, Public Works Department (PWD) conducted survey in all the households of Pudhu Nagar and noticed that many households were having unauthorized sewer connections without water seal in the water closet. PWD replaced all such connections, executed with water seal and provided air vents in all the households. The entire cost of replacement was borne by the PWD as decided by the Puducherry Government. Also, 5 Nos. of ventilating shafts were installed along the gravity mains in Pudhu Nagar.
- vii. Also, PWD delinked the house service connections from the main trunk sewer in 4th cross of Pudhu Nagar, Reddiyarpalayam where it was linked directly to the main trunk sewer. The work was commenced on 10.07.2024 and completed on 19.08.2024.
- viii. To create awareness among the public, PWD issued a press notice about the provision of correct sewage connection with the water seal.




H.D. VARALAXMI, M.Tech
 Regional Director
 CENTRAL POLLUTION CONTROL BOARD
 (MoEF & CC, Govt. of India)
 Regional Directorate (Chennai)
 2nd Floor, 77-A, South Avenue Road,
 Arambattur Industrial Estate, Chennai - 600 054

- ix. It was informed by PPCC that the compensation of Rs. 30 Lakhs & Rs. 20 Lakhs announced by the Puducherry Government for the three deceased persons and is yet to be received.
5. It is humbly submitted that, this Answering Respondent No. 1 i.e. CPCB shall abide by the order(s) or direction(s) passed by this Hon'ble Tribunal in the present Original Application.

H. D. Varalaxmi

H. D. Varalaxmi
Scientist E & Regional Director
CPCB, Chennai



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI**

ORIGINAL APPLICATION NO. 248 OF 2024 (SZ)
[EARLIER ORIGINAL APPLICATION NO. 769 OF 2024 (PB)]

IN THE MATTER OF:

Suo Moto matter in respect of news item
appearing in The News Minute dated
12.06.2024 titled "Puducherry gas leak
3 dead, two hospitalized after inhaling
toxic gas in washroom"

...Applicant

Vs

Central Pollution Control Board (CPCB)
Through its Member Secretary,
New Delhi and Ors.

...Respondent(s)

AFFIDAVIT

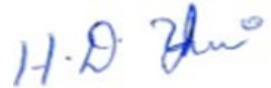
I, H. D. Varalaxmi, D/o Shri H.S. Devaiah, Hindu, aged about 55 years and having office at the Regional Directorate - Chennai, Central Pollution Control Board, 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Chennai - 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I humbly submit that, I am presently working as Scientist 'E' & holding Charge of Regional Director (Chennai), Central Pollution Control Board (hereafter called as CPCB) and have been authorized to file the reply affidavit on behalf of 1st respondent. I am fully conversant



H.D. Varalaxmi
H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Arbattur Industrial Estate, Chennai - 600 058

2. with the facts of the case and hence, competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent No. 1, i.e., CPCB.
3. I submit that, the accompanying reply may be read part and parcel of the present affidavit.
4. I submit that, the contents thereof of are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



DEPONENT

H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt. of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Ambattur Industrial Estate, Chennai - 600 054

VERIFICATION

It is verified that the contents of this above Affidavit is correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Signed and verified on this the 12th day of December 2024 at New Delhi.



DEPONENT

H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt. of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Ambattur Industrial Estate, Chennai - 600 054



COUNSEL FOR RESPONDENT NO.1

Item No. 08

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 769/2024

News item titled “Puducherry gas leak 3 dead two hospitalised after inhaling toxic gas in washroom” appearing in the News Minute dated 12.06.2024

Date of hearing: 08.07.2024

**CORAM: HON’BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON’BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON’BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This original application is registered *suo-motu* on the basis of the news item titled “Puducherry gas leak 3 dead two hospitalised after inhaling toxic gas in washroom” appearing in the News Minute dated 12.06.2024.

2. The matter relates to the death of three persons, including a girl child and two people getting hospitalized in Puducherry, after inhaling poisonous gas that had entered their washroom from the underground sewer line. As per the article, a leak in the sewer lines, connected the house with the sewage treatment plants had caused the poisonous gases to enter the house. The article states that the Public Works Department (PWD) officials and fire workers reached the spot and alerted all the residents of the 4th cross street of Pudhu Nagar to vacate the houses immediately. Furthermore, a team from the public health laboratory, department of food and drugs collected the gas sample in the region and sent it for testing to the central forensic science laboratory in Hyderabad.

3. The news item indicates that Rs. 80 Lakhs and Rs. 20 Lakhs as compensation have been declared but its release and payment is to be confirmed.

4. The above matter indicates violation of the provisions of The Water (Prevention and Control of Pollution) Act, 1974 the Environment Protection Act, 1986 relating to emanation of obnoxious and toxic gases on account of improper management of sewage system

5. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

6. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 *SCC Online SC 897*.

7. Hence, we implead the following as respondents:

- i. Central Pollution Control Board, Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
- ii. Puducherry Pollution Control Committee, Through its Member Secretary
3rd Floor, Housing Board Complex, Anna Nagar, Nellithope,
Puducherry – 605 005
- iii. Ministry of Environment and Forest, Regional Office
Integrated Regional Office, 1st and 2nd Floor, Handloom Export
Promotion Council, 34, Cathedral Garden Road,
Nungambakkam, Chennai
- iv. District Magistrate, Puducherry

I-Floor, New Revenue Complex, Vazhudavoor Road,
Pettaiyanchathiram, Puducherry - 605 009.

- v. Chief Engineer, Public Health Engineering Dept. Puducherry.
34, Lal Bahadur Sastri Street, Puducherry – 605001

8. Issue notice to the respondents for filing their response before the appropriate bench of the Tribunal at least one week before the next date of hearing.

9. Since the matter relates to the Southern Zonal Bench, Chennai, therefore, OA is transferred to the Southern Zonal Bench. Therefore, the original record of this OA be transferred to the Southern Zonal Bench, Chennai for further action.

10. List before Southern Zonal Bench at Chennai on 09.09.2024

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 08, 2024
O. A No. 769/2024
HB

VIDEO

LONG FORM

SUBSCRIBER ONLY

PODCAST

FLIX

NEWSLETTERS



Tamil Nadu

Puducherry gas leak: 3 dead, two hospitalised after inhaling toxic gas in washroom

A team from the public health laboratory, department of food and drugs collected the gas sample in the region and sent it for testing to the central forensic science laboratory in Hyderabad.



Screengrab/ANI

Written by: TNM Staff

Published on: 12 Jun 2024, 4:58 pm



Three persons, including a girl child, succumbed to death in Puducherry, on Tuesday, June 11, after inhaling poisonous gas that had entered their washroom from the underground sewer lines. These sewer lines, connected the house with the sewage treatment plants had leaked causing the poisonous gases to enter the house.

80-year-old Senthamarai lost consciousness after entering the restroom and her daughter Kamatchi (55) who went to check upon her also collapsed in the restroom. Senthamarai's granddaughter Bakkiyalakshmi (35) who was nearby the toilet also fainted after inhaling the toxic gas.

In another incident, 16-year-old Selvarani from the same locality was found unconscious in the restroom after inhaling the toxic fumes. Another neighbour Balakrishnan (70) was also found unconscious in the incident.

All five of them were rushed to the Indira Gandhi Government Medical College and Research Institute. Senthamarai and Kamatchi died en route to the hospital whereas Selvarani died shortly after after being admitted at the hospital. Bakkiyalakshmi and Balakrishnan are undergoing medical treatments at the hospital.

Public Works Department (PWD) officials and fire workers reached the spot and swiftly alerted all the residents of the 4th cross street of Pudhu Nagar to vacate the houses immediately. Speaking to TNM, Police officials said, "we vacated everyone from the place and cordoned the area. We arranged food for 40 families in the region at the temporary shelter established by the government. Later the residents were sent to their homes after everything was cleared", the police said.

A team from the public health laboratory, department of food and drugs collected the gas sample in the region and sent it for testing to the central forensic science laboratory in Hyderabad.

Chief Minister for the Union Territory, N Rangasamy has announced a solatium of ₹30 lakh to the next of kin of Selvarani and ₹20 lakh each to the family of Senthamarai and Kamatchi.

Puducherry

Sewage

Related Stories



'He attacked BJP, not Hindus', Priyanka Gandhi defends Rahul Gandhi's remarks in LS

IANS · 2 hours ago



Chandrababu Naidu proposes meeting with Revanth Reddy to discuss post-bifurcation issues

IANS · 2 hours ago



Thoothukudi firing: Madras HC says cops responsible should be prosecuted for murder

TNM Staff · 2 hours ago



केंद्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F.No. Tech/12/Gen/RDC(PY)/2024-25/ 590

Date: 27.09.2024

To

The Member Secretary
Puducherry Pollution Control Committee
3rd Floor, PHB Building
5, Anna Nagar
Puducherry – 605 005

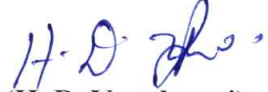
Sub: Request to provide ATR in case of OA No. 248/2024 (SZ), earlier OA No. 769/2024 against gas leak in Puducherry on June 11, 2024.

Sir,

The Hon'ble National Green Tribunal, Principal Bench, Delhi has registered a Suo Motu case Original Application No. 769/2024 based on the News item published in the News Minute dated 12.06.2024, titled "Puducherry gas leak: 3 died, two hospitalized after inhaling toxic gas in washroom". The matter is related to the death of three persons, including a girl child and two people getting hospitalized in Puducherry, after inhaling poisonous gas that had entered their washroom from the underground sewer line. The case has been transferred to Southern Zone and renumbered as OA No. 248/2024.

In this connection, it is kindly requested to provide the report on incident and action taken report (ATR) to this office, at the earliest.

Yours faithfully


(H. D. Varalaxmi)
Regional Director

क्षेत्रीय निदेशालय (चेन्नई) : द्वितीय तल, 40-ई, बीएसएनएल बिल्डिंग, थिरु-वी-का औद्योगिक एस्टेट, सिपेट रोड, गिन्दी, चेन्नई – 600032
दूरभाष: 044-29998683/044-29567019 ईमेल: rdchennai.cpcb@gov.in

Regional Directorate (Chennai): Second Floor, 40-E, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy, Chennai – 600032
Phone: 044-29998683/044-29567019 Email: rdchennai.cpcb@gov.in

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली -110 032

Head Office: Parivesh Bhawan, East Arjun Nagar, Delhi – 110032

दूरभाष /Telephone: 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail: cpcb@nic.in वैबसाइट / Website : www.cpcb.nic.in

No. 10/PPCC/ATR/GL/MS/2024/1060
GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY POLLUTION CONTROL COMMITTEE
3rd Floor, Housing Board Complex, Anna Nāgar, Puducherry – 5.
Phone: (0413) 2201256 Fax: (0413) 2203494

Puducherry, the 5 DEC 2024

To

Smt. H.D. Varalaxmi
Sci E & Regional Director
Central Pollution Control Board
No. 40-E, 2nd Floor, BSNL Building,
TVK Industrial Estate, CIPET Road, Guindy
Chennai, Tamil Nadu - 600032

Madam,

Sub: PPCC - Submission of ATR on Gas leak in sewer line – Reg.
Ref: Your letter no Tech/12/Gen/RDC (PY)/2024-25/590 dated 27.09.2024

With reference to the above-mentioned subject, the Action Taken Report (ATR) on gas leakage in sewer line in Rediyyarpalayam, Puducherry is enclosed.

Yours sincerely,



(Dr. N. RAMESH)
MEMBER SECRETARY
PPCC

Copy to:
Guard file

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 248 of 2024

**In re: news item appearing in The News Minute dated 12.06.2024 titled
“Puducherry gas leak 3 dead, two hospitalized after inhaling toxic gas in
washroom”.**

**REPORT FILED BY THE MEMBER SECRETARY IN COMPLIANCE
WITH THE ORDER OF HON'BLE NGT (sz) DATED 09.09.2024 IN
OA. NO. 248 of 2024**

Based on the information received on three women fatal incident occurred at Pudunagar, Rediyyarpalayam, on the morning of 11.06.2024, the Member Secretary, PPCC, Junior Engineer, DSTE and Lab staff inspected the site.

It was reported that poisonous gas enumerated from the underground sewer system entered in to the toilets which caused that fatal incident. Hydrogen Sulfide (H₂S) gas is the cause of the fatal incident. Generally, it forms when blockage happened in the underground sewer system.

Using portable gas detector, assessment of H₂S in the affected person's houses was carried out. The values of H₂S was reported as 0.2 ppm.

In the manhole of the underground sewer system, the value of Hydrogen sulfide was reported above 70 ppm and at the Common Sewage Treatment Plant it was reported above 100 ppm.

Direct connection of household toilet outlet to the underground sewer system without 'U' bend was the cause for entering the H₂S gas from the sewer line to the toilet.


Puducherry Pollution Control Committee through NABL accredited Laboratory has conducted regular monitoring of H₂S gas in the affected areas from 14.06.2024 to 19.06.2024 till the precautionary measures were completed (Annexure-I). The reports are submitted to the District Collector, the Secretary (works) and the Chief Engineer, PWD. Based on the report, emergency measures viz. opening of manholes and vent on the sewer line were provided in order to avoid reoccurrence of similar incident.

Subsequently, Public Works Department (PWD) conducted households survey in all the households in Pudhu Nagar. It is noticed that many households were having unauthorized sewer connections without water seal in water closet. The PWD has replaced all such connections and executed with water seal. Air vents have also been provided in all the households. The entire cost of replacement was borne by the PWD as decided by the Government. 5 nos. of ventilating shafts have been installed along the gravity mains in Pudhu Nagar.

A press notice had been issued to create awareness among the public about the provision of correct sewerage connection with the water seal details.

A parallel sewer line in 4th cross of Pudhu nagar, Reddiarpalayam, Puducherry was laid and existing house service connection was delinked from the main trunk sewer. The above said work was commenced on 10.07.2024 and completed on 19.08.2024. No such incident reoccurred henceforth.

Date : 05.12.2024
Place : Pondicherry


(Dr. N. Ramesh)
Member Secretary
PPCC



CHENNAI METTEX LAB PRIVATE LIMITED[®]

Jothi Complex, 83, M.K.N. Road, Guindy, Chennai - 600 032, Tamil Nadu, INDIA
 Phone : +91 44 22323163, 22311034, 42179490, 42179491 | CIN : U74999TN2008PTC069459
 Email : test@mettexlab.com | Web : www.mettexlab.com

TEST REPORT

Page No.1 of 1

ISSUED TO : M/s. The Member Secretary,
 Pondicherry Pollution Control Committee,
 3rd Floor, PHB Building, Anna Nagar,
 Puducherry- 605005

T.C Date : 20.06.2024

T.C No : CML/24-25/24804

Party's Ref : Letter Date: 14.06.2024

Date of Receipt: 15.06.2024

Lab No :25026616

Test Completed on: 19.06.2024

Sample Description: Hydrogen sulfide (H₂S) Monitoring in Drain Line
 (as stated by customer)

Location: Pudu Nagar, Reddiyarpalayam, Oulgaret Municipality

Date of Sampling: 14.06.2024

S.No.	Sampling Location (Pudu Nagar)	H ₂ S Concentration (ppm)			Unit
		Morning	Noon	Evening	
		8.00 – 9.30 am	1.00 – 2.00 pm	5.00 – 6.00 pm	
01	2 nd Cross East	0	0	8	ppm
02	2 nd Cross West	0	7	8	ppm
03	4 th Cross East	4	0	17	ppm
04	4 th Cross Middle	0	0	0	ppm
05	4 th Cross West	0	0	5	ppm
06	Church Opposite Pudu nagar Main Road	10	25	60	ppm
07	Near Temple Pudu Nagar Main Road	6	3	7	ppm

Note: Test Instrument Details:

Make: Honeywell; Model: Gas Alert Max XT II; S.No: MA224-007038; Cal Due: Upto 10.12.2024

-----End of Report-----

For Chennai Mettex Lab Private Limited,



P. Kavitha

Reviewed & Authorised by
P. KAVITHA
 Technical Manager
 Authorised Signatory



CHENNAI METTEX LAB PRIVATE LIMITED[®]

Jothi Complex, 83, M.K.N. Road, Guindy, Chennai - 600 032, Tamil Nadu, INDIA
 Phone : +91 44 22323163, 22311034, 42179490, 42179491 | CIN : U74999TN2008PTC069459
 Email : test@mettexlab.com | Web : www.mettexlab.com

TEST REPORT

Page No.1 of 1

ISSUED TO : M/s. The Member Secretary,
 Pondicherry Pollution Control Committee,
 3rd Floor, PHB Building, Anna Nagar,
 Puducherry- 605005

T.C Date : 20.06.2024

T.C No : CML/24-25/24805

Party's Ref : Letter Date: 14.06.2024

Date of Receipt: 15.06.2024

Lab No :25026867

Test Completed on: 19.06.2024

Sample Description: Hydrogen sulfide (H₂S) Monitoring in Drain Line
 (as stated by customer)

Location: Pudu Nagar, Reddiyarpalayam, Oulgaret Municipality

Date of Sampling: 15.06.2024

S.No.	Sampling Location (Pudu Nagar)	H ₂ S Concentration (ppm)			Unit
		Morning	Noon	Evening	
		8.00 – 09.30 am	1.00 – 2.00 pm	5.00 – 6.00 pm	
01	2 nd Cross East	7	13	7	ppm
02	2 nd Cross West	0	1	0	ppm
03	4 th Cross East	2	2	2	ppm
04	4 th Cross Middle	0	6	1	ppm
05	4 th Cross West	12	8	7	ppm
06	Church Opposite Pudu nagar Main Road	25	49	29	ppm
07	Near Temple Pudu Nagar Main Road	7	14	41	ppm

Note: Test Instrument Details:

Make: Honeywell; Model: Gas Alert Max XT II; S.No: MA224-007038; Cal Due: Upto 10.12.2024

-----End of Report-----

For Chennai Mettex Lab Private Limited,



P. Kavitha

Reviewed & Authorised by
P. KAVITHA
 Technical Manager
 Authorised Signatory



CHENNAI METTEX LAB PRIVATE LIMITED[®]

Jothi Complex, 83, M.K.N. Road, Guindy, Chennai - 600 032, Tamil Nadu, INDIA
 Phone : +91 44 22323163, 22311034, 42179490, 42179491 | CIN : U74999TN2008PTC069459
 Email : test@mettexlab.com | Web : www.mettexlab.com

TEST REPORT

Page No.1 of 1

ISSUED TO : M/s. The Member Secretary,
 Pondicherry Pollution Control Committee,
 3rd Floor, PHB Building, Anna Nagar,
 Puducherry- 605005

T.C Date : 20.06.2024

T.C No : CML/24-25/20806

Party's Ref : Letter Date: 14.06.2024

Date of Receipt: 16.06.2024

Lab No :25026874

Test Completed on: 19.06.2024

Sample Description: Hydrogen sulfide (H₂S) Monitoring in Drain Line
 (as stated by customer)

Location: Pudu Nagar, Reddiyarpalayam, Oulgaret Municipality

Date of Sampling: 16.06.2024

S.No.	Sampling Location (Pudu Nagar)	H ₂ S Concentration (ppm)			Unit
		Morning	Noon	Evening	
		8.00 – 9.30 am	1.00 – 2.00 pm	5.00 – 6.00 pm	
01	2 nd Cross East	6	9	0	ppm
02	2 nd Cross West	0	3	0	ppm
03	4 th Cross East	0	25	25	ppm
04	4 th Cross Middle	0	7	0	ppm
05	4 th Cross West	5	3	10	ppm
06	Church Opposite Pudu nagar Main Road	19	112	54	ppm
07	Near Temple Pudu Nagar Main Road	2	10	25	ppm

Note: Test Instrument Details:

Make: Honeywell; Model: Gas Alert Max XT II; S.No: MA224-007038; Cal Due: Upto 10.12.2024

-----End of Report-----

For Chennai Mettex Lab Private Limited,



P. Kavitha
 Reviewed & Authorised by
P. KAVITHA
 Technical Manager
 Authorised Signatory



CHENNAI METTEX LAB PRIVATE LIMITED[®]

Jothi Complex, 83, M.K.N. Road, Guindy, Chennai - 600 032, Tamil Nadu, INDIA
 Phone : +91 44 22323163, 22311034, 42179490, 42179491 | CIN : U74999TN2008PTC069459
 Email : test@mettexlab.com | Web : www.mettexlab.com

TEST REPORT

Page No. 1 of 1

ISSUED TO : M/s. The Member Secretary,
 Pondicherry Pollution Control Committee,
 3rd Floor, PHB Building, Anna Nagar,
 Puducherry- 605005

T.C Date : 20.06.2024

T.C No : CML/24-25/24807

Party's Ref : Letter Date: 14.06.2024

Date of Receipt: 17.06.2024

Lab No : 25026878

Test Completed on: 19.06.2024

Sample Description: Hydrogen sulfide (H₂S) Monitoring in Drain Line
 (as stated by customer)

Location: Pudu Nagar, Reddiyarpalayam, Oulgaret Municipality

Date of Sampling: 17.06.2024

S.No.	Sampling Location (Pudu Nagar)	H ₂ S Concentration (ppm)			Unit
		Morning	Noon	Evening	
		8.00 – 9.30 am	1.00 – 2.00 pm	5.00 – 6.00 pm	
01	2 nd Cross East	7	0	4	ppm
02	2 nd Cross West	0	2	0	ppm
03	4 th Cross East	0	2	0	ppm
04	4 th Cross Middle	0	0	0	ppm
05	4 th Cross West	15	7	6	ppm
06	Church Opposite Pudu nagar Main Road	9	8	25	ppm
07	Near Temple Pudu Nagar Main Road	9	2	3	ppm

Note: Test Instrument Details:

Make: Honeywell; Model: Gas Alert Max XT II; S.No: MA224-007038; Cal Due: Upto 10.12.2024

-----End of Report-----

For Chennai Mettex Lab Private Limited,



P. Kavitha

Reviewed & Authorised by
P. KAVITHA
 Technical Manager
 Authorised Signatory



CHENNAI METTEX LAB PRIVATE LIMITED[®]

Jothi Complex, 83, M.K.N. Road, Guindy, Chennai - 600 032, Tamil Nadu, INDIA
 Phone : +91 44 22323163, 22311034, 42179490, 42179491 | CIN : U74999TN2008PTC069459
 Email : test@mettexlab.com | Web : www.mettexlab.com

TEST REPORT

Page No. 1 of 1

ISSUED TO : M/s. The Member Secretary,
 Pondicherry Pollution Control Committee,
 3rd Floor, PHB Building, Anna Nagar,
 Puducherry- 605005

T.C Date : 20.06.2024

T.C No : CML/24-25/24808

Party's Ref : Letter Date: 14.06.2024

Date of Receipt: 18.06.2024

Lab No : 25026879

Test Completed on: 19.06.2024

Sample Description: Hydrogen sulfide (H₂S) Monitoring in Drain Line
 (as stated by customer)

Location: Pudu Nagar, Reddiyarpalayam, Oulgaret Municipality

Date of Sampling: 18.06.2024

S.No.	Sampling Location (Pudu Nagar)	H ₂ S Concentration (ppm)			Unit
		Morning	Noon	Evening	
		7.00 – 8.00 am	1.00 – 2.00 pm	5.00 – 6.00 pm	
01	2 nd Cross East	7	11	2	ppm
02	2 nd Cross West	0	3	0	ppm
03	4 th Cross East	0	1	3	ppm
04	4 th Cross Middle	4	2	0	ppm
05	4 th Cross West	25	8	35	ppm
06	Church Opposite Pudu nagar Main Road	25	54	55	ppm
07	Near Temple Pudu Nagar Main Road	20	25	25	ppm

Note: Test Instrument Details:

Make: Honeywell; Model: Gas Alert Max XT II; S.No: MA224-007038; Cal Due: Upto 10.12.2024

-----End of Report-----

For Chennai Mettex Lab Private Limited,



P. Kavitha

Reviewed & Authorised by
P. KAVITHA
 Technical Manager
 Authorised Signatory



CHENNAI METTEX LAB PRIVATE LIMITED[®]

Jothi Complex, 83, M.K.N. Road, Guindy, Chennai - 600 032, Tamil Nadu, INDIA
 Phone : +91 44 22323163, 22311034, 42179490, 42179491 | CIN : U74999TN2008PTC069459
 Email : test@mettexlab.com | Web : www.mettexlab.com

TEST REPORT

Page No. 1 of 1

ISSUED TO : M/s. The Member Secretary,
 Pondicherry Pollution Control Committee,
 3rd Floor, PHB Building, Anna Nagar,
 Puducherry- 605005

T.C Date : 20.06.2024

T.C No : CML/24-25/24809

Party's Ref : Letter Date: 14.06.2024

Date of Receipt: 19.06.2024

Lab No : 25026880

Test Completed on: 19.06.2024

Sample Description: Hydrogen sulfide (H₂S) Monitoring in Drain Line
 (as stated by customer)

Location: Pudu Nagar, Reddiyarpalayam, Oulgaret Municipality

Date of Sampling: 19.06.2024

S.No.	Sampling Location (Pudu Nagar)	H ₂ S Concentration (ppm)			Unit
		Morning	Noon	Evening	
		7.00 – 8.00 am	1.00 – 2.00 pm	5.00 – 6.00 pm	
01	2 nd Cross East	3	3	5	ppm
02	2 nd Cross West	0	6	3	ppm
03	4 th Cross East	7	2	0	ppm
04	4 th Cross Middle	3	7	1	ppm
05	4 th Cross West	25	6	51	ppm
06	Church Opposite Pudu nagar Main Road	10	32	75	ppm
07	Near Temple Pudu Nagar Main Road	22	4	84	ppm

Note: Test Instrument Details:

Make: Honeywell; Model: Gas Alert Max XT II; S.No: MA224-007038; Cal Due: Upto 10.12.2024

-----End of Report -----

For Chennai Mettex Lab Private Limited,



[Signature]

Reviewed & Authorised by
P. KAVITHA
 Technical Manager
 Authorised Signatory